IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 607
IB-979/PB/2020

IN THE MATTER OF:
Mr. Rajendra Kumar Sahoo **...PETITIONER**

Vs.

M/s. Mideast Integrated Steels Ltd. **...RESPONDENT**

Section
U/s 9 of IB Code, 2016 **Order delivered on 02.02.2023**
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Operational Creditor : Mr. Akshay Goel, Adv.
For the Respondent/Corporate Debtor : Mr. Rakesh Kumar, Mr. Aditya Nayyar and Mr. Anubhav Saxena, Advs.

ORDER

We have heard the submissions made by Ld. Counsels for both the parties. For completion of the arguments list the matter on **16.02.2023.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)

(Annu)